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Maharashtra Legislature Members Pension (Second Amendment) Act, 2007

1 of 2007

[05 January 2007]

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PREAMBLE

An Act further to amend the Maharashtra Legislature Members' Pension Act, 1976.

WHEREAS it is expedient further to amend the Maharashtra Legislature Members' Pension Act, 1976 (Mah. I of 1977), for the purposes hereinafter appearing; it is hereby enacted in the Fiftyseventh Year of the Republic of India as follows:-

1. Short Title :-

(1) This Act may be called the Maharashtra Legislature Members Pension (Second Amendment) Act, 2007.

2. Amendment Of Section 3 Of Mah. I Of 1977 :-

In section 3 of the Maharashtra Legislature Members Pension Act, 197 (Mah. I of 1977), in sub-section (1), for the first proviso, the following proviso shall be substituted, namely:-

"Provided that, where any person has served as a Member for a period exceeding five years, there shall be paid to him an additional pension of five hundred rupees per month for every year in excess of five years:".